

ہیں۔ اب جس بیوا لڑکی کے لئے میں نے لکھا تھا وہ ایک ہندو بیٹی ہے لیکن انہوں نے کہہ دیا کہ ہم اس کے لئے کچھ نہیں کر سکتے۔ اس پر میں نے انہیں دوبارہ لکھا کہ تین کیسیز میں اس طریقے سے آپ کے وہاں پر کیا گیا ہے۔ اس کے بعد ڈپٹی منسٹر صاحب نے مجھے لکھا کہ ہم اس کے بارے میں غور کرینگے لیکن ابھی تک وہ غور ہی چل رہا ہے اور معاملہ وہیں تاوہیں پڑا ہوا ہے۔۔۔۔۔۔۔۔۔۔

اہادھیکش مہودئے : ماننیہ سدسیہ  
کا سمنے سمپت ہو رہا ہے۔

شری عبدالغنی ڈار : میں آپ کا شکریہ ادا کرتا ہوں کہ آپ نے مجھے ٹائم دیا اور میں چونکہ ہمیشہ چئیر کو اوئے کرتا ہوں اس لئے فقط ایک بات کہہ کر میں اپنی جگہ پر بیٹھ جاؤں گا۔

میں کہنا چاہتا ہوں کہ سوائے ان کی نیکی کے اور کوئی وجہ اس کے لئے نہیں ہو سکتی ہے۔ بلا شک متری مہودئے ایک نیک آدمی ہیں۔ پہلے وائے ریلوے منسٹرس مثلاً پائل صاحب اور دیگر منسٹرس ہوشیار شخص تھے اور وہ شاید کردن بھی پکڑتے ہونگے لیکن ان کے وقت میں گھاٹا نہیں پڑا تو اب بہ گھاٹا یا تو ان کی نیکی کی وجہ سے پڑتا ہے یا ریلوے بورڈ کی ان کے ساتھ بنتی

نہیں ہے اور بورڈ وائے ایسے نیک آدمی کو منسٹر بنتے نہیں دیکھنا چاہتے اس لئے یہ گھاٹا دکھلایا جاتا ہے۔ میری بھی شری بنرجی کی رائے سے رائے ملتی ہے کہ بہت کم منسٹر اس طبیعت کے دیکھے ہیں جیسے کہ ہمارے پناچہ صاحب ہیں۔ ضرورت اس بات کی ہے کہ وہ اپنے آپ کو بدلیں اور ریلوے آفسران کی غلطیوں پر پردہ نہ ڈالیں اور اس بات کی کوشش کریں کہ ان کی وہ غلطیاں دور ہوں اور ریلوے میں جو گھاٹا ہوا وہ گھاٹا نہ ہو کیونکہ گھاٹا ہو ہی نہیں سکتا۔ اس کے اوپر غور کرنا چاہئے اور اس کے لئے ایک کمیٹی بنانی جانی چاہئے کہ ریلویز میں یہ گھاٹا کیوں ہوا۔]

SHRI S. M. BANERJEE : Sir, may I know when the Minister is likely to speak?

MR. DEPUTY-SPEAKER : Tomorrow.

17-16 hrs.

ARREST AND RELEASE OF MEMBERS

MR. DEPUTY SPEAKER : Now, two Members of the House, Shri S. Kundu and Shri Ram Charan, were arrested but they have been released. The information will be given in the bulletin.

SHRI SAMAR GUHA (Contai) : Sir, this is some sort of insult to the House, to the Speaker, and to the Deputy-Speaker also. They were arrested in Delhi. It takes only just an hour to inform you; they have been arrested and tried and fined and they were kept till the rising of the court and they have now come. Now you are giving the information. I think this thing should not continue in future.

MR. DEPUTY-SPEAKER : Hardly two hours have passed. It takes time to get information.

SHRI SAMAR GUHA : Early in the morning they were arrested. This thing should be taken note of.

MR. DEPUTY-SPEAKER : I am told that information was received regarding the release. We are seeing them here now.

SHRI SAMAR GUHA : Information about their arrest was not communicated to the House. (Interruption).

DEMANDS FOR GRANTS (RAILWAYS), 1968-69 AND DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1967-68—Contd.

SHRI SRINIBAS MISRA (Cuttack) : What about cut motions 169 and 170 ?

MR. DEPUTY-SPEAKER : They are there, Hon. Members may now move the cut motions to the Demands for Grants in respect of Railway Budget for 1968-69, subject to their being admissible.

SHRI MOHAMMAD ISMAIL (Barrackpore) : I beg to move :

"That the demand under the head Railway Board be reduced to Re. 1."

[Reduction of perquisites of senior and top officials in view of high expenditure of Railway Administration (10)].

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to abolish the post of Staff Members of the Railway Board. (11)].

SHRI RAMAVATAR SHASTRI (Patna): I beg to move :

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to arrive at quick decision on the grievances of and representations of All India Guards Council adequately. (12)].

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to safeguard the lives of Railway Guards having been murdered and/or attacked brutally while working in trains. (13)].

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to abolish the Railway Board. (14)].

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to reduce the fat salaries drawn by the Railway Board officials. (15)].

"That the demand under the head Railway Board be reduced to Re. 1."

[Maltreatment of railway employees by the Railway Board. (16)]

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to pay any attention towards amenities for the public. (17)]

"That the demand under the head Railway Board be reduced to Re. 1."

[Squandering money on Railway Board. (18)]

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to pay any attention to the suggestions given by M.Ps. (19)]

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to stop arbitrary action and irregularities of Railway Board. (20)]

"That the demand under the head Railway Board be reduced to Re. 1."

[Failure to stop bureaucratic attitude of the Railway Board. (21)]

"That the demand under the head Railway Board be reduced to Re. 1."